

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 114 of 2011 &
I.A. No. 186 of 2011

Dated : 29th August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

New Delhi Power Limited ... Appellant(s)

Versus

D.E.R.C. & Anr. ...Respondent(s)

Counsel for the Appellant(s): **Mr. K. Datta & Mr. Sanjeet Ranjan with**
Mr. A. Bansal & Ms. Sarika Mehta (Reps.)

ORDER

Admit. Issue notice to the Respondents returnable on
28.09.2011. Dasti service is permitted.

Post the matter on **28.09.2011.**

I.A. No. 186 of 2011
(Appl. for Stay)

We are not inclined to grant stay. Therefore, the Application
is dismissed.

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/ks